

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
ORIGINAL APPLICATION NO. 847/2018

Sub:- Save Forest land of Green Belt on Molarband – Faridabad Bye-pass Road.

In reference to order dated 18.12.2018 passed by the Hon'ble NGT in the case titled at the subject, the operative part of which is reproduce below:

“Allegation in this letter, which has been treated as an application, is that petrol pump is being setup in the Green Belt at Moralband, Badarpur Board, in Faridabad, behind Sector-37 Police Station

That the Municipal Corporation, Faridabad furnish a report factual aspects of the matter within one month from today by e-mail at ngt.filing@gmail.com.”

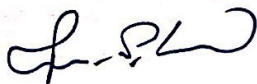
The report on factual aspects is as below:

In this connection, it is submitted that no NOC or permission has been issued for petrol pump near subject cited land by the Municipal Corporation, Faridabad.

The report is submitted accordingly. It is being undertaken that direction, if any passed by this Hon'ble Tribunal shall be complied with sincerely.

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for
Municipal Corporation
Faridabad
Ravi Parkash Sinha
Senior Town Planner
MCF